BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FIFTY-FIRST REPORT

(Presented on 06.05.2003)

The Business Advisory Committee held a sitting on Monday, the 5th May, 2003.

- 2. The Committee recommend that the following Bills may be taken up for consideration and passing on Tuesday, the 6^{th} May, 2003 :
 - (1) The Constitution (Ninety-fifth Amendment) Bill, 2003.
 - (1) The Constitution (Ninety-sixth Amendment) Bill, 2003.
 - (2) The Constitution (Eighty-fifth Amendment) Bill, 1999.
- 3. The Committee also recommend that the Airports Authority of India (Amendment) Bill, 2003 may be taken up for consideration and passing on Wednesday, the 7th May, 2003.
- 4. The Committee further recommend that discussions under rule 193 on the following subjects may be held on Thursday, the 8th May, 2003 :
 - (1) Disinvestment of HPCL and BPCL.
 - (2) On the Statement made by Prime Minister on the recent developments regarding Indo-Pak relations.

NEW DELHI;<u>May 5, 2003</u>
Vaisakha 15, 1925 (Saka)

MANOHAR JOSHI
Chairman
Business Advisory Committee